

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:93  
ANSWERED ON:24.11.2014  
RESERVATION FOR SC ST IN RAJYA SABHA STATE COUNCILS  
Nete Shri Ashok Mahadeorao

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there is no provision for reservation for SCs/ STs in Rajya Sabha and Legislative Councils in the States;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether there is any proposal for making the said provision in Rajya Sabha/ State Legislative Councils; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) Yes, Madam.
- (b) The constitutional provisions do not provide for the reservation of seats for the Scheduled Castes and Scheduled Tribes in Rajya Sabha and Legislative Councils in the States.
- (c) No, Madam.
- (d) Does not arise.